

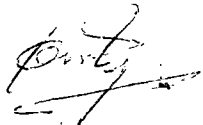
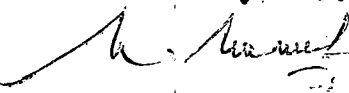
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW DELHI

O.A./T.A. No. D.A.223/ 198 6

Shri T.V. Sankaran Applicant(s)

Versus

Secretary, Deptt. of Per. & Training. Respondent(s)

Sr. No.	Date	Orders
	9.4.86.	<p>Petitioner in person. Seeks to withdraw this petition. Permitted to withdraw with leave to file a fresh petition. Amount paid may be refunded.</p> <p style="text-align: right;"> (K. Madhava Reddy) CHAIRMAN. 9.4.86.</p> <p style="text-align: right;"> (Kaushal Kumar) MEMBER. 9.4.86.</p>